

V.VENKATA PRASAD,  
REGISTRAR (VIGILANCE).



HYDERABAD,  
DT:12.09.2016

ROC.NO.2425/2016-B.SPL.

Sir/Madam,

**SUB: DISTRICT JUDGES** - Filling up of 30 vacancies in the cadre of District Judge (Entry Level) by promotion from the cadre of Civil Judge (Senior Division) under 65% quota for the year 2016 - Attested photo copies of Five contested Judgments on civil cases and five contested judgments on contested criminal cases, if the officer dealt both civil and criminal cases, *during the period of current year* - Called for - Regarding.

- REF: 1. High Court's Notification No.531-B.Spl., dated 31.03.2016.  
2. High Court's Proc. Roc.No.2425/2016-B.Spl., dated 12.09.2016.

-oOo-

I am to state that the High Court notified 30 vacancies in the cadre of District Judges (Entry Level) to be filled up by promotion under 65% quota from the cadre of Civil Judges (Senior Division) in the High Court's Notification 1<sup>st</sup> cited, and the list of eligible officers in the ratio of 1:3 is placed in the High Court's Official Website in the reference 2<sup>nd</sup> cited.

As directed, the eligible officers in the list are requested to send attested copies of 5 Civil Judgments and 5 Criminal Judgments delivered by the officer during the year 2016, if the officer is dealing with Civil and Criminal branches. In case, the eligible officer in the list has been dealing with either of those branches exclusively, during the year 2016, the officer shall have to submit attested copies of 5 judgments of such branch.

The eligible officers who are in the list and who have been working as Secretary, District Legal Services Authority/On Other Duty, shall have to submit attested photo copies of five Judgments in contested

Civil cases and five judgments in contested Criminal cases delivered by them as Civil Judges (Senior Division) within six months prior to taking charge of the present posts on deputation, wherein they are not entrusted with judicial work.

The copy of judgments must reach the High Court on or before 27.09.2016 without out fail either by way of speed post or any other mode.

- Note:** 1. The copies of the judgments should be clear easily readable and duly attested by the officer.
2. The copy must be true replica of the original judgment, and
3. The copy must either be a Photo Copy or a Typed One. It should be made on white paper or judgment paper but not on manifold paper.

Yours sincerely,



REGISTRAR (VIGILANCE),

To

SL. NO	NAME AND DESIGNATION OF THE OFFICER SARVASRI
1.	S.RADHA KRISHNA MURTHY, Senior Civil Judge now working as District and Sessions Judge on Temporary basis under Rule 14 of Andhra Pradesh State Judicial Service Rules, 2007.
2.	G.SATYA PRABHAKARA RAO, Chief Metropolitan Magistrate, Vijayawada, Krishna District.
3.	A.SATYANAND, Prl. Senior Civil Judge, Kovvur, West Godavari District.
4.	SMT. Y.HEMALATHA, Prl. Senior Civil Judge, Ongole, Prakasam District
5.	M.SUVARNA RAJU, I Addl. Chief Metropolitan Magistrate, Hyderabad

6.	G.RAMA GOPAL, Prl. Senior Civil Judge, Tirupati, Chittoor District.
7.	Y.VEERAJU, Senior Civil Judge working as Secretary, District Legal Services Authority, Hyderabad.
8.	SMT.M.VENKATA RAMANA KUMARI, I Addl. Senior Civil Judge, Guntur.
9.	R.TIRUPATHI, III Addl. Chief Metropolitan Magistrate, Hyderabad.
10.	B.GNANESWARA RAO, Senior Civil Judge working as Secretary, District Legal Services Authority, Adilabad.
11.	M.SRINIVASA CHARY, I Addl. Senior Civil Judge, Visakhapatnam
12.	SMT. A.MARY GRACE KUMARI, Senior Civil Judge working as Secretary, District Legal Services Authority, Srikakulam
13.	T.VENKATESWARLU, VI Addl. Senior Civil Judge, Visakhapatnam.
14.	SMT. C.SATYAVANI, Senior Civil Judge working as Secretary, District Legal Services Authority, Nellore.
15.	G.GNANA SUVARNA RAJU, Senior Civil Judge, Tanuku, West Godavari District
16.	S.PRASAD, Addl. Senior Civil Judge, Kadapa.
17.	G.LAKSHMI NARASIMHA REDDY, Senior Civil Judge working as Secretary, District Legal Services Authority, Guntur.
18.	R.VENKATA NAGA SUNDAR, Senior Civil Judge working as Secretary, District Legal Services Authority, Visakhapatnam.
19.	SMT. G.NEELIMA, Senior Civil Judge working as Secretary, District Legal Services Authority, Warangal.
20.	M.KRISHNA MURTHY, Senior Civil Judge, Siddipet, Medak District, now under orders of transfer and posting as Senior Civil Judge, Peddapalli, Karimnagar District
21.	P.VENKATA SADANANDA MURTHY, Addl. Senior Civil Judge, Tirupati, Chittoor District.
22.	A.SOLOMON, Senior Civil Judge, Sattenapalli, Guntur District.
23.	M.P.SANNIDHI RAO, Senior Civil Judge, Rajam, Srikakulam District
24.	CH.V.R.R. VARA PRASAD, I Addl. Senior Civil Judge, Warangal.

25.	SMT. K.SUNITHA, IV Addl. Senior Civil Judge (Fast Track Court) Vijayawada, Krishna District
26.	K.SESHAGIRI RAO, Senior Civil Judge, Sangareddy, Medak District.
27.	SMT. G.MALATHI, Prl. Senior Civil Judge, Ananthapuram.
28.	SMT. K.LALITHA KUMARI, Prl. Senior Civil Judge, L.B.Nagar, Rangareddy District.
29.	CH.MADHAVA RAO, Prl. Senior Civil Judge, Narsaraopet, Guntur District.
30.	G.RAJAGOPAL, II Addl. Chief Metropolitan Magistrate, Hyderabad
31.	S.RAMESH, Prl. Senior Civil Judge, Kakinada, East Godavari District
32.	CH.RAJA GOPALA RAO, IV Addl. Chief Metropolitan Magistrate, Visakhapatnam.
33.	P.VENKATA PADMA LALITHA SIVA JYOTHI, Senior Civil Judge, Medak
34.	P.CHANDRASEKHARA PRASAD, XVIII Addl. Judge, City Civil Court, Hyderabad.
35.	A.NARASIMHA MURTHY, Senior Civil Judge working as Secretary, District Legal Services Authority, Eluru, West Godavari District.
36.	K.SUDARSHAN, XXII Addl. Chief Metropolitan Magistrate, Hyderabad.
37.	MOHD. ABDUL RAFI, I Addl. Chief Metropolitan Magistrate, Vijayawada, Krishna District.
38.	MS. S.SREE LAKSHMI, Senior Civil Judge, Chirala, Prakasam District.
39.	V.BALA BHASKARA RAO, II Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
40.	A.KARNA KUMAR, Senior Civil Judge, Razole, East Godavari District.
41.	K.RAMA SRINIVASA RAO, Senior Civil Judge, Narsipatnam, Visakhapatnam District.
42.	SMT.V.A.L.SATYAVATHI, Senior Civil Judge working as Secretary, District Legal Services Authority, Khammam.

43.	SMT.S.N.SREEDEVI, Senior Civil Judge, Jangaon, Warangal District.
44.	K.BHAVANI PRASAD, Senior Civil Judge, Bhongir, Nalgonda District
45.	SMT N.SANTHI, Senior Civil Judge, Kavali, Nellore District.
46.	SMT K.RADHA RATNAM, Addl. Senior Civil Judge, Tenali, Guntur District.
47.	R.SIVA KUMAR, Prl. Senior Civil Judge, Kurnool.
48.	M.VENKATA HARINATH, Senior Civil Judge working as Secretary, District Legal Services Authority, Nizamabad.
49.	V.SRINIVASULU, Addl. Senior Civil Judge, Ananthapuram.
50.	O.VENKATANAGESWARA RAO, Prl. Senior Civil Judge, Guntur.
51.	SMT P.KAMALA DEVI, IV Addl. Senior Civil Judge, Guntur.
52.	HUZAIB AHMED KHAN, VII Addl. Senior Civil Judge, L.B. Nagar, Ranga Reddy District.
53.	SMT.A.LAKSHMI, Addl. Senior Civil Judge, Narasaraopet, Guntur District.
54.	T.VENKATA SUBBA RAO, Prl. Senior Civil Judge, Nellore.
55.	N.NAGA RAJU, I Addl. Senior Civil Judge, Kakinada, East Godavari District.
56.	D.VISWANADHAM, Senior Civil Judge, Yelamanchili, Visakhapatnam District.
57.	M.VENKATA RAMANA, Senior Civil Judge, Khammam
58.	SMT.G.PRATIBHA DEVI, Senior Civil Judge, working as Deputy Director, Andhra Pradesh Judicial Academy, Secunderabad.
59.	MOHAMMED NIZAMUDDIN, Senior Civil Judge, Mancheraial, Adilabad District.
60.	SMT.M.KANAKA DURGA, Senior Civil Judge, working as Secretary, District Legal Services Authority, Medak at Sangareddy.
61.	K.VENKATALAKSHMI HARINATH, I Addl. Chief Metropolitan Magistrate, Visakhapatnam.
62.	D.RAVINDRA SHARMA, III Addl. Senior Civil Judge (Fast Track Court), L.B.Nagar, Rangareddy District.

63.	SMT.P.LAKSHMI SARADA, Senior Civil Judge, Puttur, Chittoor District.
64.	R.V.V.S.MURALI KRISHNA, Prl. Senior Civil Judge, Chittoor.
65.	V.SREENIVASA SIVA RAM, Senior Civil Judge working on Other Duty as Administrative Officer, A.P. State Legal Services Authority, Hyderabad.
66.	P.RAJENDRA PRASAD, Addl. Senior Civil Judge, Srikakulam.
67.	G.CHAKRAPANI, II Addl. Senior Civil Judge, Visakhapatnam
68.	KUM. P.RADHAMMA, Senior Civil Judge, Punganur, Chittoor District.
69.	SMT. I.SAILAJA DEVI, Senior Civil Judge working as Secretary, District Legal Services Authority, Nalgonda.
70.	CH.ESWARA PRASADA RAO, VII Addl. Judge, City Civil Court, Hyderabad.
71.	L.SRIDHAR, Addl. Senior Civil Judge, Eluru, West Godavari District.
72.	V.B.S.SRINIVASA RAO, Senior Civil Judge, Kothapeta, East Godavari District.
73.	B.SATYANARAYANA, III Addl. Chief Metropolitan Magistrate, Gajuwaka, Visakhapatnam District.
74.	U.U.PRASAD, Senior Civil Judge working as Secretary, District Legal Services Authority, Kadapa.
75.	K.HANUMANTHA RAO, XI Addl. Chief Metropolitan Magistrate, Secunderabad.
76.	A.MOSES, Prl. Senior Civil Judge, Gajuwaka, Visakhapatnam District
77.	P.VASANTH, II Addl. Senior Civil Judge, Warangal.
78.	SHAIK MADAR, Senior Civil Judge, Nandigama, Krishna District.
79.	V.NARESH, Senior Civil Judge, Vizianagaram
80.	J.NAGA SESHIAH, Senior Civil Judge, Hindupur, Ananthapuram District
81.	D.AMMANA RAJA, Senior Civil Judge, Pithapuram, East Godavari District.

82.	R.SARATH BABU, Prl. Senior Civil Judge, Madanapalle, Chittoor District
83.	M.SUNEEL KUMAR, Senior Civil Judge, Parvathipuram, Vizianagaram District
84.	S.SRINIVASA RAO, Senior Civil Judge, Peddapuram, East Godavari District
85.	S.RAMANAIAH, Senior Civil Judge, Darsi, Prakasam District.
86.	B.SATHAIAH, I Addl. Senior Civil Judge, Kothagudem, Khammam District
87.	P.VASU, Senior Civil Judge, Palamaner, Chittoor District
88.	D.RAJESH BABU, Senior Civil Judge, Mahabubabad, Warangal District
89.	K.RAM BABU, Senior Civil Judge, Amalapuram, East Godavari District
90.	M.YESURATNAM, XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Hyderabad

**Copy to:**

The Registrar, I.T-cum-Central Project Coordinator, High Court of Judicature at Hyderabad. (with a request to direct the concerned to upload the letter in the High Court's Website).